Government of India

Ministry of Social Justice & Empowerment Department of Empowerment of Persons with Disabilities

RAJYA SABHA

UNSTARRED QUESTION No-3003

ANSWERED ON-26/03/2025

DISABILITY CERTIFICATES

3003. Smt. Sagarika Ghose:

Will the Minister of Social Justice and Empowerment be pleased to state:

- (a) the number of disability certificates issued in the last five years, State-wise;
- (b) whether these certificates can be issued online by an online portal;
- (c) the total number of people suffering from disability that have not been issued disability certificates; and
- (d) the steps taken to ensure that nobody misuses disability certificates while applying to Government jobs and examinations?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE & EMPOWERMENT (SHRI B.L. VERMA)

(a). Details of the State-wise number of disability certificates issued in the last five years is as under:

Financial Year wise number of Disability certificate issued through UDID portal								
Name of State	2019- 2020	2020- 2021	2021- 2022	2022- 2023	2023- 2024	2024-2025 (As on 19.03.2025)		
Andaman And Nicobar Islands	1272	619	1209	817	902	811		
Andhra Pradesh	97783	51858	233052	4786	576083	2139		
Arunachal Pradesh	684	421	916	885	627	520		
Assam	13963	27281	68563	66383	26420	20757		
Bihar	7605	107591	66675	218222	96737	99281		
Chandigarh	2453	527	930	1959	2062	1875		
Chhattisgarh	31530	20510	37511	23460	23479	14340		
Delhi	1191	3254	12343	25966	26274	19469		
Goa	115	914	2556	3985	2135	2001		
Gujarat	76385	34705	56426	60655	58506	53229		
Haryana	6277	6082	17682	69118	52118	30215		
Himachal Pradesh	20175	16210	18002	21872	14325	9395		
Jammu And Kashmir	15129	9279	16104	87134	56837	23292		
Jharkhand	4119	700	26945	104876	30462	18388		
Karnataka	150834	119480	168160	207802	126482	80290		

Kerala	110073	26076	18102	91284	77234	52396
Ladakh	231	135	826	2175	259	206
Lakshadweep	24	293	547	18	74	173
Madhya Pradesh	59771	212269	117264	77285	78021	84011
Maharashtra	185404	169127	219304	212797	213075	164191
Manipur	1050	1110	2712	4492	2611	2317
Meghalaya	4447	10756	3418	5022	3601	2758
Mizoram	1079	909	525	643	1641	654
Nagaland	471	247	723	755	581	528
Odisha	115780	48273	58202	161932	98633	113615
Puducherry	2959	10123	4775	1362	1602	1971
Punjab	91478	81984	54136	55582	34494	22435
Rajasthan	55807	8659	63560	60079	33783	97286
Sikkim	358	1427	1281	1027	569	567
Tamil Nadu	120324	111354	199019	175305	154501	90643
Telangana	477128	0	2	71	298094	4
The Dadra And Nagar						
Haveli And Daman And	434	140	1298	1008	457	464
Diu						
Tripura	1193	2264	17340	9829	3721	4357
Uttar Pradesh	204664	182618	163518	320264	250587	203381
Uttarakhand	2761	4813	20362	52662	10804	7064
West Bengal	6	10	7	31	31947	62268
Total	1864957	1272018	1673995	2131543	2389738	1287291

- (b). Yes Sir, Disability Certificate can be issued online by Swavlamban Portal (https://www.swavlambancard.gov.in/).
- (c). The Ministry relies on the census data, as per Census, 2011 a total of 2.68 crore persons with disabilities are indentified in India and as on date a total of approx 1.20 Crore PwDs has been issued Disability Certificates and UDID cards through UDID portal by 36 States/UTs.
- (d). Details of the steps taken by the Ministry to ensure that nobody misuses disability certificates while applying to Government jobs and examinations are as under:
 - i. Enactment of Rights of Persons with Disabilities Act, 2016 with the penalty provisions.
 - ii. Latest Disability assessment guidelines have been notified on 12.03.2024 to assess persons with disability accurately.
- iii. Revamped version of UDID portal has been rolled out with new and advance features.
- iv. Aadhaar has been mandatory to prevent duplication of applications and issue of multiple cards to any individual.
- v. Implementation of the RPwD (Amendment), Rules, 2024.
- vi. Issuance of advisory and standard operating procedure for Government Employers, Government Institutes of Higher Education and Other Institutes of Higher Education aided by Government